

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR RAJESH KUMAR GOEL

Criminal Appeal No(s). 709/2018

MOOL CHANDRA

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

(FOR ADMISSION and I.R. and IA No.59918/2018-CONDONATION OF DELAY
IN FILING and IA No.59920/2018-EXEMPTION FROM FILING O.T.)

Date : 10-10-2018 This appeal was called on for hearing today.

For Appellant(s)

Mr. Rameshwar Prasad Goyal, AOR

For Respondent(s)

Mr.Bhakti Vardhan Singh,Adv.

UPON hearing the counsel the Court made the following
O R D E R

Certificate of service is awaited from the concerned High Court qua sole respondent. However, Mr.Bhakti Vardhan Singh, Ld.counsel undertakes to appear for the above respondent. He seeks and is given two weeks' time to file vakalatnama and four weeks' time to file counter affidavit. Ld.counsel for the petitioner is directed to provide copy of pleadings to the above respondent within one week after filing vakalatnama.

Issue reminder for original records.

List the matter again on 10.12.2018.

RAJESH KUMAR GOEL
Registrar

SB

